

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **24.09.2024** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 299/2024 For Additional Docs. IA No. 792/2024 For Stay IA No. 793/2024	KN Devdas Suspended Director of Lighting Products India Pvt. Ltd. Vs Overdrive Electronics Pvt. Ltd. & Anr.	Mr. PJ Rishikesh	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 To Adv. Hg. IA No. 966/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja- Rama Subramaniam	Mr.R Umashankar

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 351/2024 For Condone Delay IA No. 960/2024 For Urgent Listing IA No. 961/2024 For Stay IA No. 962/2024	Regional Provident Fund Commissioner- II (Legal), Employee Provident Fund Organisation Vs Vinod Balachandran, RP of M/s Albanna Engineering Pvt. Ltd.	Mr. R Vishnu	
4.	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.	Mr. Anand Varma	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No.245/2024 For Stay IA No. 648/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	
6.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Mr. Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. ML Ganesh- R2 Mr. K Ravindranath- R3
7.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. ML Ganesh- R2 Mr. K Ravindranath- R3
8.	Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh- R1
9.	IA No. 314/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
10.	IA No. 318/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag

11.	IA No. 321/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
12.	IA No. 325/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
13.	IA No. 327/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
14.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
15.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
16.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
17.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zaccharia Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
18.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr.	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1

19.	IA No.768/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd.	Mr. B Vijay	
20.	IA No. 627/2021 (For Condone Delay) in Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co Mr. Tejpal Singh Rathore	Mr. ML Sharma
21.	IA No. 657/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallabh Infra Pvt. Lt Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
22.	IA No. 78/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. B Shruthan R10 R12
23.	IA No. 967/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/s. Om Shakti Renergies Limited	Mr. Afrat Mohammed	Mr. VVSN Raju
24.	IA No.579 & 584/2024 (For Additional docs.) & IA No.580/2024 (Delay in refiling docs.) in Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	IA No. 954/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
26.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017 For Exemption IA No. 313/2022	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Private Limited & 10 Ors	Mr. S Ram Babu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) No. 69/2023 For Stay IA No.897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors	Mr.Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia R3 Mr. Sharad Sanghi R10 & R11
28.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi
29.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr.Y Suryanarayana	Mr. Yogesh Jagia-R2
30.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. WITH	M/s Kirit S Javali	Ahsan Ahmad, RP
31.	Comp App (AT) (CH) (Ins) No. 273/2024	Mr. Vipin Kumar Sharma Vs Mr. Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr.	M/s Kirit S Javali	Ahsan Ahmad, RP

32.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
33.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	Mr. Allwin Godwin - R1-R4 Mr. Alishan Naqvee R5-R12
35.	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa R2
36.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs The Kerala State Co- operative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
37.	Comp App (AT) (CH) (Ins) No.280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd	Mr. Pawan Jhabakh	
38.	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023 & 912/2024	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia R2

39.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No.539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju, Erst. IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1
40.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3
41.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/s Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran-R1 Ms. MS Mano Ranjani-R2

02:00 PM

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
43.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC

44.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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For Assistance,

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